GOVERNMENT OF ANDHRA PRADESH ABSTRACT

HM& FW Department – Containment, Control and Prevention of COVID-19 -The Epidemic Disease Act, 1897 - Disaster Management Act, 2005- LOCKDOWN till 3rd May, 2020 in the State of Andhra Pradesh under– Strategies to encourage download of **AROGYA SETU App** by the Public for the Containment, Control and Prevention of COVID-19 - Orders – Issued.

HEALTH, MEDICAL & FAMILY (B2) DEPARTMENT

G.O.Rt.No.254,

Dated.28.04.2020 Read:

G.O.Rt.No.239, HM&FW (B2) Dept., Dt.16.04.2020.

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ORDER:

WHO had declared the COVID-19 as a Pandemic and it has crippled the entire World in an unprecedented scale which has forced the humanity to explore all kinds of technological tools to assist in the fight against COVID-19.

- 2. Government of India has come out with an **App AROGYA SETU** to assist the State Governments and the individuals. Whenever an individual steps out of their home, the App helps in an algorithm whenever he/she is in a possible situation of coming in contact with a person with a probability of carrying COVID-19. This App is an additional tool to help the Authorities in contact tracing and it encourages individuals to self-assess themselves and to take precautions and it gives information about contacts and helplines in case of medical emergencies.
- **3.** Hence, the Government is hereby decided to encourage download of this App to make the Society much more safe in the context of COVID-19. It has been decided to encourage all the following to download **AROGYA SETU App** in their phones:
 - 1) All Public Representatives, employees of all State Government and State PSUs and employees of all Central Government Departments and Central PSUs working in Andhra Pradesh.
 - 2) All Health care workers, Police and Para Military Force Officers and also anyone closely interacting with the possible COVID-19 infected people.
 - 3) All front-line workers including Ward/ Village functionaries and Volunteers, ASHAs, ANMs, Anganwadi workers, Sanitary workers, Bank employees, Media persons and others.
 - 4) Vegetable, milk, water, power, grocery and other Essential service providers/vendors, goods truck drivers, door delivery service agents including anyone engaged in the process of providing the Essential commodities to common public.
 - 5) All MGNREGA workers, agricultural labours or anyone employed as a group.
 - 6) Industry sector's employees and all those working in Agriculture sector and in commercial establishments.
 - 7) Any individual stepping out of their home.

(p.t.o)

- **4.** In this effort, the Commissioner (Health & Family Welfare) shall ensure the downloading of this App by maximum number of people during the house to house survey for COVID-19 and during surveillance activities. The Principal Secretary (Village/Ward Secretariats), Principal Secretary(PR&RD), Principal Secretary (MA&UD), CEO-SERP, MD (MEPMA), Commissioner-Civil Supplies shall propagate the usage of App by the Public in both Rural and Urban areas, through their Village/Ward Secretariat employees and volunteers, Self-Help Groups (SHGs) and Ration shop dealers. The Commissioner, I & PR shall give wide publicity in a major way to encourage downloading of the App. Similarly, all Spl CS/Prl. Secretaries/Secretaries and HODs shall also encourage the downloading of the App.
- **5.** The District Collectors, Superintendents of Police and District Administration shall make all efforts considered necessary for compliance of the above instructions.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH) NILAM SAWHNEY

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The Commissioner, Health & Family Welfare.

All the District Collectors in the State.

The Police Commissioner of Vijayawada & Visakhapatnam.

All the Superintendents of Police in the State.

All the DM&HOs in the State.

All the Municipal Commissioners in the State.

All the HoDs under the control of HM&FW Department.

The DGP., A.P., Mangalagiri.

Copy to:

All the Special Chief Secretaries/Principal Secretaries/Secretaries to Government.

All the Departments of Secretariat.

PS to Addl. C.S. to CM.

OSD to Dy. CM (H, FW&ME).

PS to Spl.CS to Government, HM&FW Department.

PS to Prl. Secretary (Poll).

PS to Commissioner, I&PR.

SF/SC.

//FORWARDED :: BY ORDER//

SECTION OFFICER

CHIEF SECRETARY TO GOVERNMENT